

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 110  
CP No. (IB)- 09/9/JPR/2020  
Under Section 9 of IBC, 2016

**In the matter of:**

**Shree Aparajita Marbles Pvt. Ltd. ... Operational Creditor**

**Versus**

**Radharani Exports Pvt. Ltd. ... Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. MANOJ KUMAR DUBEY, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Operational Creditor : Aman Pareek, Adv.

**ORDER**

Heard Mr. Aman Pareek, Adv. appearing on behalf of the Petitioner/ Operational Creditor. There is no representation on behalf of the Respondent/ Corporate Debtor. It has been submitted that Respondent/ Corporate Debtor is undergoing CIRP vide order dated 12.04.2023 on the application filed by M/s Garg Granites Pvt. Ltd. (Operational Creditor) in CP No. (IB)- 328/9/JPR/2019. In view of the above, learned counsel for the Petitioner is directed put his claim before the IRP concerned. The file may be consigned to the Court room.

(Manoj Kumar Dubey)  
Technical Member

(Deep Chandra Joshi)  
Judicial Member

May 24, 2023